

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: M/s KONASEEMA GAS POWER LIMITED Date of Commencement of Liquidation: 20-02-2020; List of Stakeholders as on Date: 18-06-2021; Name of IP: Mr. Sai Ramesh Kanuparthi; Process Number: 1; Last 5 digit of registration number: 11510

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors	11	47204432729.45	11	46847972604.84	0	27791437.47	0	Annexure 3
4	Unsecured financial creditors	1	59392037.00	0	0	0	59392037.00	0	Annexure 4
5	Operational creditors (Workmen)	14	821522	14	559536	0	261986	0	Annexure 5
6	Operational creditors (Employees)	40	17028349	27	2907006	0	14121343	0	Annexure 6
7	Operational creditors (Government Dues)								NA
8	Operational creditors (other than Workmen, Employees and Government Dues)	4	48934127.00	4	32701697.88	0	16232429.12	0	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	1	1338625.00	1	1338625.00	0	0	0	Annexure 9
Total		71	47331947389.45	57	46885479469.71999	0	117799232.59	0	